IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-291(PB)/2017

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JK Lakshmi Cement LimitedPetitioner V. Amrapali Leisure Valley Pvt. Ltd.Respondent

UNDER SECTION 9 OF IBC, 2016 SECTION:

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

For the Respondent(s)

Mr. Alok Aggarwal & Ms. Rati Tandon, Advcoates

ORDER

Learned counsel for the respondent states that legible copy of the paper book has now been supplied to him. Let the reply be filed within a week with a copy in advance to the learned counsel for the petitioner.

List for further consideration on 26.09.2017.

(CHIEF JUSTICE M.M. KUMAR) **PRESIDENT**

-Sd -

(DEEPA KRISHAN)

-5d-

(MEMBER TECHNICAL)

12.09.2017 VINEET